

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 2477-2479/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Appellant(s)

VERSUS

SHOEB & ORS.

Respondent(s)

IA No. 4091/2017 - CONDONATION OF DELAY IN FILING
IA No. 4844/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 4841/2017 - EXEMPTION FROM FILING O.T.)

Date : 22-03-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Pooja Agarwal, Adv.
Ms. Priya Saroj, Adv.

Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Records have already been received.

Four weeks time, is granted to the Id. Counsel for the parties, to file the additional documents, if any.

Thereafter, list the matter before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar